

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ANIL LIMITED Date of Commencement of Liquidation: 25-10-2018; List of Stakeholders as on Date: 17-09-2021; Name of IP: Mr. Ramchandra Dallaram Choudhary; Process Number: 1; Last 5 digitof registration number: 10326

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	10081459393	6	10081183377		276016		Annexure 3
4	Unsecured financial creditors	67	7276390916	65	5786986348		1489404567		Annexure 4
5	Operational creditors (Workmen)	121	130735708	115	104870350		25865358		Annexure 5
6	Operational creditors (Employees)	83	67440846	82	45817077		21623770		Annexure 6
7	Operational creditors (Government Dues)	9	10535245116	9	10535184502		60614		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	129	2538199116	127	1737594310		800604806		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	42348668	4	41564685		783983		Annexure 9
Total		420	30671819763	408	28333200649	0	2338619114	0	